

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1622
TO BE ANSWERED ON 06TH MARCH, 2018

HUNGER FREE SOCIETY

1622. DR. ANUPAM HAZRA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether any steps and projects have been taken during 2014-17 for making a hunger free society in India; and
- (b) if so, the details thereof along with the amount of funds allotted for the last three years, year and project-wise?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): For making a hunger free society in India and to provide food security to the people, the Government is implementing the National Food Security Act, which provides for coverage of 75% of the rural and 50% of the urban population for receiving foodgrains at highly subsidized prices of Rs.1/2/3 per kg for coarsegrains/wheat/rice respectively, thus covering about two-thirds of the total population of the country. The eligible households under the Act, identified by the States/UTs, are entitled to receive foodgrains @ 35kg per family per month for the households covered under the Antyodaya Anna Yojana and @ 5 kg per person per month for Priority Households. The Act is being implemented in all the States/UTs with coverage of more than 80 crore persons.

During the year 2014-15, 2015-16 and 2016-17, the total funds (subsidy) released by the Govt. of India to Food Corporation of India and Decentralized Procurement (DCP) States is Rs. 113171.16 crore, Rs. 134919.00 crore and Rs. 130672.96 crore (includes release of Rs. 25000 crore to FCI, subsequently converted into NSSF loan), respectively. During the current year 2017-18, the Govt of India has so far released Rs. 142296.69 crore against subsidy.